

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI  
EXECUTION APPLICATION NO.29 OF 2025  
IN  
O.A. NO.668 OF 2023

IN THE MATTER OF:

Prasher Dev Sharma

...Applicant

Versus

State of Punjab & others

...Respondents

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Place: Ludhiana

Dated:

  
 (Karandeep Singh)  
 Sub Divisional Magistrate  
 Jagraon  
 Email: [sdmjgn4@gmail.com](mailto:sdmjgn4@gmail.com)  
 Phone #: 95011-66444

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI  
EXECUTION APPLICATION NO.29 OF 2025  
IN  
O.A. NO.668 OF 2023

IN THE MATTER OF:

Prasher Dev Sharma, President Shri Pracheen Sidh Bhadarkali Mandir,  
Jagraon, District Ludhiana, Punjab.

...Applicant

Versus

1. State of Punjab, through District Magistrate, District Ludhiana, Punjab.

...Respondent No.1

2. Executive Officer, Municipal Council (MC), Jagraon, District Ludhiana,  
Punjab.

...Respondent No.2

3. Punjab Pollution Control Board, through its Member Secretary,  
Vatavaran Bhawan, Nabha Road, Patiala.

...Respondent No.3

Compliance Report by way of affidavit of Karandeep  
Singh, Sub Divisional Magistrate, Jagraon on behalf  
of Respondent No.1 in compliance of order dated  
18.07.2025 and Notice dated 02.08.2025.

Respectfully Showeth: -

I, the above-named deponent, do hereby solemnly affirm and declare as  
under: -

1. That the deponent has been directed by the Deputy Commissioner/  
District Magistrate, Ludhiana vide letter dated 08.08.2025 to file the  
Compliance Report on behalf of Respondent No.1. Vide this letter, the

respondents No.2 and 3 were also asked to submit the requisite Report in the office of the District Magistrate, Ludhiana. Copy of the letter dated 08.08.2025 is attached herewith as **Annexure R-1/1/T**.

2. That in this regard, it is humbly submitted that the deponent issued letter No.1819/P.B. dated 12.09.2025 to respondent No.2 Executive Officer, Municipal Council, Jagraon to submit the progress report regarding the current situation at the spot. Copy of the letter dated 12.09.2025 is attached herewith as **Annexure R-1/2/T**.
3. That that with reference to letter dated 12.09.2025, the Executive Officer, Jagraon submitted letter No.1819 dated 16.09.2025 in the office of the deponent in which he has stated that reply to the Show Cause Notice has been submitted in the Hon'ble Tribunal. Further it has been written that reply/affidavit in respect of compliance of the order dated 18.07.2025 is being prepared by the Advocate appointed by the Government. Copy of the letter dated 16.09.2025 is attached herewith as **Annexure-R/1/3/T**.
4. That the respondent No.2 has submitted his affidavits in this Hon'ble Tribunal and copies of the same have been supplied to this office. The affidavits are in detail and copies of relevant documents have also been submitted in support of the affidavits.
5. That from the copies of the affidavits submitted by respondent No.2, it reveals that execution of the orders passed by this Hon'ble Tribunal has already been initiated by respondent No.2 and maximum work has already been completed. However, due to unprecedented floods and continuous heavy rainfall in the recent past, remediation work had temporarily come to halt. In such circumstances, there is no intentional

delay on the part of respondent No.2, but the delay is only due to the circumstances beyond the control of respondent No.2.

6. That as per information provided by respondent No.2, the remediation work is continuously going on and shall be completed in a short span of time.

Place: Jagraon

Date:

  
Deponent  
(Karandeep Singh)  
Sub Divisional Magistrate  
Jagraon

VERIFICATION:

Verified that the contents of paras No.1 to 6 of the Compliance Report by way of affidavit are true and correct to the best of my knowledge and information derived from the official record. No part of it is false and nothing has been concealed therein.

Place: Jagraon

Date:

  
Deponent  
(Karandeep Singh)  
Sub Divisional Magistrate  
Jagraon

Annexure R-1/1/T

Logo of Punjab Govt.

N.G.T. Case

Office of Deputy Commissioner, Ludhiana

Most urgent

(M.A. Branch)

To

1. Executive Officer, Municipal Council, Jagraon.
2. Environment Engineer, Punjab Pollution Control Board, Ludhiana

No.24987-88/M.A.

Date- 08.08.2025

Sub: Notice in Execution Application No.29/2025 in Original Application No.668 of 2023 (Prasher Dev Sharma Vs. State of Punjab.)

Ref: Regarding order dated 02.05.2025 and 18.07.2025 of the Hon'ble National Green Tribunal.

With regard to the above subject, it is written by sending copy of email dated 04.08.2025 received from the Consultant Judicial, National Green Tribunal, Principal Bench, New Delhi-110001, that taking action in compliance of orders dated 18.07.2025 passed by the Hon'ble National Green Tribunal in the case cited in the subject, the progress report regarding current status be submitted in the Hon'ble Court and report be sent to this office for information.

Treat it as most urgent.

Sd/-

For Deputy Commissioner

Ludhiana

No.24989/M.A.

Date 08.08.2025

A copy of the above is forwarded to the Sub Divisional Magistrate, Jagraon and requested to coordinate with the concerned departments to ensure strict compliance of the orders dated 18.07.2025 passed by the Hon'ble Tribunal and after taking action, ensure the filing of the Compliance

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Report in the shape of affidavit in the Hon'ble Tribunal on behalf of the  
Deputy Commissioner, Ludhiana (Respondent No.1)

Sd/-

For Deputy Commissioner

Ludhiana

True translation from Punjabi to English

Office of Sub Divisional Magistrate, Jagraon, District Ludhiana

Email- [sdmjgn4@gmail.com](mailto:sdmjgn4@gmail.com)

Phone No.01624-223256

To

The Executive Officer,  
Municipal Council, Jagraon.

No.1819/P.B.                      Date- 12.09.2025

Sub: Regarding OA 668 of 2023 Prasher Dev Sharma vs State of Punjab & others.

Ref: Regarding order dated 02.05.2025, 18.07.2025 of the Hon'ble NGT and letter No.24987-88/M.A. dated 08.08.2025 of office of the Deputy Commissioner, Ludhiana.

With regard to the above subject, it was written by sending copy of email dated 04.08.2025 received from the Consultant Judicial, National Green Tribunal, Principal Bench, New Delhi-110001, that taking action in compliance of orders dated 18.07.2025 passed by the Hon'ble National Green Tribunal in the case cited in the subject, the current status progress report be submitted in the Hon'ble Court and report be sent to this office for information, but till today no report has been received in this office from you.

In this regard, it is again written to you that further necessary action be taken in the case cited in the subject the progress report regarding current status be filed in the Hon'ble Tribunal and the report be sent to this office for information. Treat it as most urgent on priority basis.

Sd/-

Sub Divisional Magistrate

Jagraon

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Endst. No. 1820/P.B.

Date 12.09.2025

A copy of the above is forwarded to the Deputy Commissioner, Ludhiana with reference to his office letter No.29500-02/M.A. dated 12.09.2025 for information.

Sd/-

Sub Divisional Magistrate

Jagraon

True Translation from Punjabi to English

Office of the Municipal Council, Jagraon

(District Ludhiana)

Email [comc\\_jgn@yahoo.com](mailto:comc_jgn@yahoo.com)

Phone No. 01624-223233

No.1819

Date 16/09/2025

To

The Sub Divisional Magistrate,  
Jagraon.

Sub: Regarding OA No. 668 of 2023 Prasher Dev Sharma vs State of Punjab & others.

Ref: Regarding your letter No.1819/P.B. dated 12/09/2025.

With regard to the above subject and letter under reference, it is submitted that after hearing by the Hon'ble N.G.T. on 02/05/2025 in the above noted case written reply and reply to Show Cause Notice was submitted in the Hon'ble Court. (Copy is enclosed)

In this case next date of hearing is fixed as 22/09/2025. In the above said case the Hon'ble Court had issued orders on 18.07.2025 that before the next date of hearing written reply/affidavit be filed which is being drafted by the Advocate appointed in this case by the Government. On receipt of drafted reply from the concerned Advocate, a copy of the same will be immediately sent to you.

Encls/as above.

Sd/-

Executive Officer  
Municipal Council Jagraon

Endst. No.

Date:

A copy of the above is forwarded to the Deputy Commissioner, Ludhiana

Sd/-

Executive Officer  
Municipal Council Jagraon

True translation from Punjabi to English